

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-16 (ND) 2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: Avinash EM Projects Pvt. Ltd. Vs. Vichitra Constructions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Prince Mohan Sinha, PCS Mr. Dinesh Mohan Sinha, Advocate		
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	For the Respondent:	None		
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ORDER

No time left. Adjourned to 08.02.2018.

-S-d-11
(Deepa Krishan)
Member (T)

-S-d-11
(Ina Malhotra)
Member (J)